MINISTER OF STATE IN THE THE DEPARTMENTS OF PARLIA-MENTARY AFFAIRS AND COM-MUNICATIONS (SHRI I. GUJRAL): (a) and (b) There are three types of CTD Accounts viz. 5-year, 10-year and 15-year. The Scheme having been introduced from 1st January, 1959, only the 5-year CTD Accounts have so far been maturing for payment from 1st January, 1964 onwards. Out of 6.20,214 5-year CTDAccounts opened up to 31st March .3.55.442 Accounts had been closed till 31st March 1967. Unless, however, the depositor calls at the post office for closing the account and receiving the payment, the Department is not in a position to make the payment.

JUDICIARY SEPARATION OF FROM EXECUTIVE

*402. SHRI BIRA KESARI DEO: Will the Minister of HOME AFFAIRS be pleased to state the time by when the Judiciary will be separated from the Executive in the Andaman and Nicobar Islands?

MINISTER OF STATE IN THE MINISTRY OF HOME (SHRI VIDYA CHARAN AFFAIRS SHUKLA): A Judicial Officer has already been appointed as a fulltime District and Additional Sessions Judge in these Islands. regard to the volume of judicial work at other levels and the convenience of the people, no change is contemplated at present existing arrangement.

GENERAL STRIKE THREAT

*404. SHRI T. V. ANANDAN: Will the Minister of LABOUR AND REHABILITATION be pleased state:

(a) whether Government's attention has been drawn to a news item appearing on page 1 column 5 of the "Madras Mail" dated the 12th May, under the heading "General 1967 Strike Threat by Dange" to force a change in the Centre's labour policy;

(b) if so, what are the reactions of Government in the matter?

THE MINISTER OF STATE THE MINISTRY OF LABOUR, EM-PLOYMENT AND REHABILITA-TION (SHRI L. N. MISHRA):

(b) The labour policy of the Government is evolved by consultation with the interests concerned discussions National after at Tripartite Committees and Conferences.

र्गांबी हत्या जांच श्रायेगा

- े 106. श्री राम सहाय: क्या गह-कार्यं मंत्री यह बताने की कपा करेंगे कि :
- (क) गांधी हत्या जांच ग्रायोग का ो कार्य चल रहा है वह कब तक पूरा हो जायेगा;
- (ख) ग्रब तक कितने सरकारी तथा गैर-सरकारी व्यक्तियों का साक्ष्य श्रिभ-लिखित किया जा चुका है ; ग्रौर
- (ग) प्रतिवेदन के कब तक प्रस्तत किए जाने की स्राशा है ?

‡[GANDHI MURDER INVESTIGATION COMMISSION

- *106. SHRI RAM SAHAI: Will the Minister of HOME AFFAIRS pleased to state:
- (a) by when the work of the Gandhi Murder Investigation Commission which is now in progress, will be completed;
- (b) the number of officials and non-officials whose evidence been recorded so far; and
- (c) by when the report is expected to be submitted?]
- †Postponed from the 16th May, 1967.
 - ‡[] English translation.